

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.1778/2013

Monday, this the 2nd day of November 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

Pankaj Rajpal
Aged about 41 years
s/o Mr. K S Rajpal
R/o 903/14, Guru Nanakpura
Gohana Road, Rohtak, Haryana

(Nemo)

..Applicant

Versus

1. Union of India through
General Manager
Northern Railway
Baroda House, New Delhi
2. Divisional Railway Manager
DRM Office
Estate Entry Road
New Delhi

(Nemo)

..Respondents

O R D E R (ORAL)

Mr. A.K. Bhardwaj:

There was no appearance on behalf of the applicant on 01.10.2015.

Today again, no one has appeared on his behalf even on revised call. Original Application is accordingly dismissed in default and for non-prosecution.

**(V.N. Gaur)
Member (A)**

**(A.K. Bhardwaj)
Member (J)**

November 2, 2015
/sunil/